

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Jacob Scientific  
Vs  
Prescot Productions Pvt Ltd

**MAIN PETITION NUMBER** : IBA/40/2019  
**(IA/MA) APPLICATION NUMBERS**

IA(DIS)/3(CHE)2024

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**ORDER**

Present: None for the Applicant / Liquidator.  
None for R1.

Till date, R1 has not given any response as to the payment of liquidation expenses. Last opportunity is granted to the Respondent to file reply/response.

List the application for hearing on **19.08.2024**.

-sd-  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

-sd-  
[SANJIV JAIN]  
MEMBER (JUDICIAL)